companies to explore for hydrocarbons in India and for the development of some small sized oil fields and a few medium sized oil fields. This was done to accelerate the much needed pace for exploration in the country and for faster development of oil fields using the latest technology wherever applicable.

# Development of an Urban Expressway in Delhi

3867. SHRI KRISHNA KUMAR BIRLA: Will the PRIME MINISTER be pleased to state:

(a) whether the Delhi Government has proposed to develop an urban expressway in the city;

(b) if so, whether the Central Government have accorded clearance to the project;

(c) the details of assistance the Central Government propose to give to the Delhi Government for the same; and

(d) by when the proposed project is likely to commence and be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS & EMPLOYMENT (DR. U. VENKATESWARLU): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

#### Funds for Greater Hyderabad

3868. DR. ALLADI P. RAJKUMAR: Will the PRIME MINISTER be pleased to state:

(a) the funds allocated for Greater Hyderabad during 1994-95, 1995-96 and 1996-97

(b) the ratio of expenditure to be borne by the Andhra Pradesh Government; and

(c) the number of Municipalities proposed to be covered under the Greater Hyderabad area?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS & EMPLOYMENT (DR. U. VENKATESWARLU): (a) The funds allocated for Greater Hyderabad during 1994-95, 1995-96 and 1996-97 under the Centrally Sponsored Scheme of Infrastructural Development in Mega Cities are as follows:

Year	Funds released (Rs. in crores)
1994-95	11.10
1995-96	15.58

The allocation of funds for 1996-97 is not yet decided as certain information from the Mega City Scheme nodal agencies are awaited.

(b) The financing pattern of the Mega City Scheme is 25% Central Share: 25% State Share: 50% institutional finance. Thus the Government of Andhra Pradesh bears 25% of the total project cost.

(c) In addition to Hyderabad City, nine Municipalities under Hyderabad area are proposed for inclusion under the Mega.

### Conclusions of the Mid-Term Appraisal of the Eighth Five Year Plan

3869. SHRI ASHOK MITRA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) The main conclusions contained in the draft document on the mid-term appraisal of the Eighth Five Year Plan that was internally circulated in the Planning Commission;

(b) whether any changes and adjustments in official measures and policies have been undertaken in response to the draft mid-term appraisal of the Eighth Plan; and

(c) whether it is intended to release to the Public this draft document an early date?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI YOGINDER K. ALAGH): (a) The main conclusions of the draft document on Mid-Term Appraisal of the Eighth Five Year Plan prepared in July, 1995 and containing data upto 1994-95 were, interalia, as follows:

The average annual rate of growth of the GDP was 4.6 per cent during the first three years (1992-95) of the Eighth Five Year Plan. The manufacturing, agriculture, imports and exports sectors grew by 4.7 per cent, 3.7 per cent, 14 per cent and 13.4 per cent respectively during the same period. The current account deficit came down to \$ 1 billion in 1993-94 and 1994-95 from \$ 10 billion in 1990-91. Employment grew at 2.03 per cent per annum during 1992-95.

Inspite of steady increase in corporate savings, domestic savings declined primarily due to a sharp reduction in household savings. The decline in Government investment affected the growth of infrastructure sector. While greater private sector participation in infrastructural development was in the right direction, too much could not be expected immediately due to legislative and procedural changes required.

(b) The draft Mid-Term Appraisal document of the Eighth Plan has not been considered and approved by the Full Planning Commission and the National Development Council for implementation.

(c) Yes, Sir. The reconstituted Planning Commission intends to make public the draft Mid-Term Appraisal document of the Eighth Plan.

#### Reservation for the Poor People of Upper Castes

3870. SHRI K.M. KHAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to make reservation of jobs for the poor people of upper castes;

(b) if so, the details thereof, with criteria to be fixed in this regard;

(c) whether such further increase of job reservations would disturb the people of unreserved categories whose chances of employment have already been reduced to minimum, unless number of jobs avenues in all offices are increased; and

(d) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNAL, PUBLIC GRIEVANCES & PENSIONS (SHRI S.R. BALASUBRAMONIYAN): (a) to (d) The information is being collected and will be laid on the Table of the House.

## मध्य प्रदेश में गोदाम प्रिड योजना के अंतर्गत गोदामों का निर्माण

3871. क्री राधाकिञ्चन मालवीयः क्या प्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे किः

(क) क्या मध्य प्रदेश शासन से गोदाम ग्रिंड योजना के अंतर्गत खाद्यान्न भण्डारण हेतु गोदामों का निर्माण करने के लिए सहायता हेतु कोई प्रस्ताव प्राप्त हुआ है; और

(ख) यदि हां, तो इसे कब तक स्वीकृति प्रदान की जाएगी?

प्रामीण क्षेत्र और रोजगार पंत्रालय में राज्य मंत्री (क्षी चन्द्रदेव प्रसाद वर्मा): (क) मध्य प्रदेश सरकार इरा गोदाम ग्रिंड योजना के अन्तर्गत खाद्यान पंडारण हेतु गोदामों का निर्माण करने के लिए कृषि विपणन सलाहकार को सहायता अनुदान हेतु प्रस्ताव प्रस्तुत नहीं किया है। ग्रामीण गोदामों को बनाने के लिए योजना जो 1979-80 से इस मंत्रालय द्वारा कार्यान्वित की जा रही थी, को राष्ट्रीय विकास परिषद के निर्णय के अनुसार 1992-93 से राज्य क्षेत्र को हस्तांतरित कर दिया गया।

(ख) प्रश्न नहीं उठता।

## मध्य प्रदेश में उच्च शक्ति पारेषण लाईनों का विस्तार

3872. भी दिलीप सिंह जुदेवः क्या प्रधान मंत्री यह बताने को कपा करेंगे कि

(क) वर्ष 1993-94 से 1995-96 के दौरान मध्य प्रदेश में जिला-वार उच्च इसवित की परिषण लाइनों के विस्तार हेतु कितनी योजनाओं को स्वीकृति दी गयी है;